

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	772	246	1018
2	ADJ., (Court No. 2), Agartala(Vacant). Charge remains with Sri Soumyo Bikash Das, ADJ, Agartala	704	258	962
3	Smti. Sharmistha Mukherjee, ADJ., (Court No. 3), Agartala (Exclusive POCSSO)	0	106	106
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	615	261	876
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala(FTSC)	253	353	606
6	Sri Ramdas Chattopadhyay , Judge, Family Court, Agartala	602	428	1030
7	Addl.Judge, Family Court, Agartala.(Vacant) Charge remains with Sri Ramdas Chattopadhyay, Judge, Family Court, Agartala	508	432	940
8	Smt. Tanusree Debnath, CJ (Sr. Div) & Asstt. Sessions Judge., (Court No.1), Agartala	577	36	613
9	Smti. Anindita Deb Ray, CJ (Sr. Div) & Asstt. Sessions Judge, (Court No.2), Agartala	675	33	708
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	258	898	1156
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	94	1450	1544
12	Smti. Surabhi Sekhar, CJ (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	212	665	877
13	Smti. Debjani Majumder, Civil Judge(Jr.Div.)-cum-JM., First Class, Court No.2, Agartala.	143	831	974
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	38	759	797
15	Smti. Swastika Das, JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	23	848	871
16	Smti. Archana Reang JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala	48	952	1000
17	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	36	1344	1380
18	Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala(FTC)	46	1295	1341
19	Smti. Baishali Choudhury, JM.,First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala(FTC)	37	1004	1041
Total		5641	12199	17840
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4531	11339	15870
Total		4531	11339	15870
2	Family Court, Agartala	602	428	1030
3	Addl. Judge, Family Court, Agartala	508	432	940
Total		1110	860	1970
Grand Total		5641	12199	17840

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri Hrishikesh Chakraborty, District and Sessions Judge, Udaipur	191	172	363
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	204	140	344
3	Sri Subhra Nath, Judge, Family Court, Udaipur	185	280	465
4	Sri Motom Debbarma, Cvil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	297	60	357
5	Smti. Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	113	304	417
6	CJ (Jr. Div)-cum- JM., First Class, Udaipur (Vacant) Charge remains with Smti. Mohana Deb , JM, First Class-cum-CJ(Jr.Divn.), Udaipur	33	296	329
7	Smti Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	13	212	225
8	Smti Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	13	375	388
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	13	298	311
10	Smti. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM., First Class, Amarpur	6	492	498
Total		1068	2629	3697
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	864	1559	2423
2	Amarpur	19	790	809
Total		883	2349	3232
3	Family Court, Udaipur	185	280	465
Grand Total		1068	2629	3697

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	360	208	568
2	Sri Ravi Dahiya, Addl.District & Sessions Judge, Belonia	0	0	0
3	Sri Uttam Hrishi Das, Judge, Family Court, Belonia	148	105	253
4	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	99	48	147
5	Sri Dulal Kanti Sukla Das, CJM-cum-Civil Judge (Sr. Div), Belonia	37	349	386
6	Smti. Madhumita Biswas, CJ (Jr. Div)-cum-JM., First Class, Belonia	149	441	590
7	Smti. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	42	410	452
8	Sri Tapan Debbarma, Addl.District & Sessions Judge, Sabroom,	171	40	211
9	Sri Aritra Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	179	194
10	Sri NR Rakesh Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	47	128	175
Total		1068	1908	2976
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	687	1456	2143
2	Sabroom	233	347	580
Total		920	1803	2723
3	Family Court, Belonia	148	105	253
Grand Total		1068	1908	2976

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	119	159	278
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	85	102
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	151	293	444
4	Smti. Ishika Dan, CJ (Sr. Div) & ASST. SJ., Kailashahar	226	13	239
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	109	539	648
6	Smti. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	210	269	479
7	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar(Court No. 1)	58	317	375
8	JM, First Class-cum-Civil Judge(Jr. Div.), Kailashahar, Court No.2 (Vacant), Charge remains with Smti. Susmita Das, JM., First Class-cum- CJ (Jr.Div), Kailashahar (Court No.1)	48	281	329
Total		938	1956	2894
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	787	1663	2450
Total		787	1663	2450
2	Family Court , Kailashahar	151	293	444
Grand Total		938	1956	2894

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	288	262	550
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	152	273	425
3	Smti. Sudipta Choudhury, Judge, Family Court, Dharmanagar	250	170	420
4	Sri Shaurav Saha, CJ (Sr. Div) & Asstt. Sessions Judge, Dharmanagar	171	18	189
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	101	291	392
6	Smti. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	190	390	580
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	79	380	459
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	3	262	265
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	5	309	314
Total		1239	2355	3594
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	981	1614	2595
2	Kanchanpur	8	571	579
Total		989	2185	3174
3	Family Court, Dharmanagar	250	170	420
Grand Total		1239	2355	3594

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	224	495	719
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	56	127	183
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	185	743	928
4	Sri Kaushik Bhattacharjee, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	70	686	756
5	Smti Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	41	572	613
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	190	287	477
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	922	963
8	Sri Ali Haydar Khan, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	80	701	781
Total		887	4533	5420
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	520	2496	3016
2	Bishalgarh	311	1910	2221
Total		831	4406	5237
3	Family Court , Sonamura	56	127	183
Grand Total		887	4533	5420

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	119	218	337
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	109	166	275
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	87	80	167
4	Smti. Nandita Bhattacharyya, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Khowai	83	39	122
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	37	1116	1153
6	Smti. Reena Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	46	1235	1281
7	Smti. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1269	1290
Total		502	4123	4625
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	415	4043	4458
Total		415	4043	4458
2	Judge, Family Court, Khowai	87	80	167
Grand Total		502	4123	4625

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Court- wise pendency of Cases as on 31.05.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	75	186	261
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	28	88	116
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	11	15	26
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	42	2	44
5	Sri Satyajit Das, CJM-cum-Civil Judge (Sr. Div), Ambassa	26	85	111
6	Smti. Ranjabati Roy, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	6	69	75
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	98	158	256
8	Sri Biswatosh Dhar, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	5	216	221
9	Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur (Vacant) Charge remains with Sri Biswatosh Dhar, SDJM-CJ(Jr.Div), Kamalpur	55	520	575
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	266	278
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	20	118	138
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	26	26
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	2	45	47
Total		380	1794	2174
Station-wise pendency of Cases as on 31.05.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	177	430	607
2	Kamalpur	158	894	1052
3	Longtharai Valley	32	384	416
4	Ganda Twisa	2	71	73
Total		369	1779	2148
5	Family Court, Ambassa	11	15	26
Grand Total		380	1794	2174

District-wise pendency of Civil and Criminal Cases as on 31.05.2023				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5641	12199	17840
2	Gomati District, Udaipur	1068	2629	3697
3	South Tripura District, Belonia	1068	1908	2976
4	Unakoti Judicial District, Kailashahar	938	1956	2894
5	North Tripura District, Dharmanagar	1239	2355	3594
6	Sepahijala District, Sonamura	887	4533	5420
7	Khowai District, Khowai	502	4123	4625
8	Dhalai District, Ambassa	380	1794	2174
Total		11723	31497	43220